

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2996
ANSWERED ON:10.08.2000
SPECIAL DISPENSATION FUND
JAYABEN B. THAKKAR

Will the Minister of POWER be pleased to state:

to the reply given to the Unstarred Question No. 6405, on May 8, 2000 regarding Special Dispensation Fund and state:

- (a) the further developments made with regard to the setting up of special fund for Accelerated Power Development Programme (APDP);
- (b) the details of the State Governments/State Electricity Boards/State Utilities, which have formulated viable projects for availing assistance under the above scheme; and
- (c) the steps proposed to expedite the formulation of viable projects for those who had not formulated, as yet?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA)

(a) to (c) : The Government have provided Rs.1000 crores in the BE 2000-2001 as Central Loan Assistance for creation of a special fund for Accelerated Power Development Programme (APDP). The modalities for release of fund as grant and loan is being worked out in consultation with Planning Commission and Ministry of Finance. After finalisation of the modalities, the States will be asked to formulate projects for funding under APDP.